

ORDER

Consequent upon absorption of Sh. Dhirender Kumar S/o Sh. Mahender Singh, Personal Assistant of this office, as Personal Assistant in Level-7 of Pay Matrix in the Hon'ble High Court of Delhi w.e.f. 23.03.2022 (F/N); the said official is hereby relieved from this office w.e.f. 23.03.2022 (F/N). The official shall be entitled for past service benefits defined in terms of Contribution Pension Scheme (New Pension Scheme), as per rules.

*GIRISH KATHPALIA*  
06:25pm  
06.5.22

(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):  
TIS HAZARI COURTS, DELHI

No. 83252-282/Estt.-I/PF/2022

Dated, Delhi the \_\_\_\_\_

**Copy forwarded for information and necessary action to :**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi, with reference to their Office Order No.- **418/Estt./E-IV/DHC dated 01.04.2022.**
2. The Personal Office of the Ld. Principal District & Sessions Judge, West District, T.H.C, Delhi.
3. The Drawing and Disbursing Officer, Accounts Branch, Tis Hazari Courts (Central)/West District, T.H.C, Delhi.
4. The Accounts Officer, Accounts Branch Tis Hazari Courts (Central)/West District, T.H.C, Delhi.
5. The PAO concerned [Through Accounts Branch, Tis Hazari Courts (Central)/West District, T.H.C, Delhi.
6. PPO/APRO, Tis Hazari Courts, Delhi.
7. Dealing Officials (Central, Tis Hazari Courts) – CR / Leave / Seniority & Promotion / Transfer & Posting / General Branch / Computer Branch / Library / Layers/Vigilance Branch.
8. Dealing Officials (West District, T.H.C, Delhi) – Leave / Transfer & Posting / General Branch / Vigilance Branch.
9. A.O. (J), the Recruitment Cell, Tis Hazari Courts, Delhi.
10. The Web-Site Committee, Tis Hazari Courts, Delhi.
11. Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
12. Sh. Dhirender Kumar, S/o Sh. Mahender Singh, Ex. Personal Assistant of this office, now posted in the Hon'ble High Court of Delhi, New Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):  
TIS HAZARI COURTS, DELHI